

Fourteenth Loksabha

**Session : 8**

**Date : 03-08-2006**

**Participants : [Acharia Shri Basudeb](#), [Pal Shri Rupchand](#)**

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Title: Problems being faced by Anganwadi workers in various parts of the Country.

SHRI BASU DEB ACHARIA (BANKURA): Sir, today is the tenth day of the relay hunger strike by thousands and thousands of Anganwadi workers and helpers who have come to Delhi from all the States.... (*Interruptions*)

MR. SPEAKER: It is very unfortunate. Very well, I will be adjourning the House.

... (*Interruptions*)

MR. SPEAKER: If the hon. Members do not cooperate, I will adjourn the House.

... (*Interruptions*)

अध्यक्ष महोदय : यह मैटर आफ जोक नहीं है।

SHRI BASU DEB ACHARIA : The Anganwadi workers and helpers are demanding to make them permanent as per the Supreme Court's order, as per the commitment made by the UPA Government in its National Common Minimum Programme. They are also demanding regularisation of Anganwai workers as Grade "C" and helpers as Grade D employees. They are further demanding enhancement of honorarium of Anganwadi workers to Rs.3000 and of helpers to Rs.2000 per month. Further, they want linkage of Anganwadi employees honorarium to Consumer Price Index and payment of DA. They are not getting any pension or gratuity.... (*Interruptions*)

MR. SPEAKER: It was only the other day that it was raised.

SHRI BASU DEB ACHARIA : They are demanding universalisation of ICDS throughout the country which should be run by the Government. They are doing a commendable work..... (*Interruptions*)

MR. SPEAKER: It was raised last week. Again, I am allowing you. But there must be some limit.

SHRI BASU DEB ACHARIA : This is a very important issue.

MR. SPEKAER: Every matter is important.

SHRI BASU DEB ACHARIA : They are on hunger strike. Thousands of people have come to Delhi.

MR. SPEAKER: I have allowed you. You have made your point.

SHRI BASU DEB ACHARIA : I demand that as per the Supreme Court's order, the Anganwadi workers and helpers should be regularised, should be made permanent and there should be universalisation of ICDS

throughout the country as committed by the UPA Government in its National Common Minimum Programme.  
Thank you.... (*Interruptions*)

MR. SPEAKER: Please cooperate and help me.

... (*Interruptions*)

अध्यक्ष महोदय : आप अपनी बात कह चुके हैं [c23]।

... (*Interruptions*)

अध्यक्ष महोदय : आप क्या बोल रहे हैं [c24]?

... (*व्यवधान*)

Mr. SPEAKER: What has happened to you suddenly?

... (*Interruptions*)

MR. SPEAKER: You have to wait. You cannot dictate to me.

Shri Rupchand Pal.

SHRI RUPCHAND PAL (HOOGHLY): Sir, thousands of Anganwadi workers who are rendering such a valuable service to the people are being deprived of the minimum justice in terms of remuneration. For the last ten days, they are on relay hunger strike. The Government is not responding to them.... (*Interruptions*)

MR. SPEAKER: How do you know the number in the List. Every day, I am saying that the number should not be given.

... (*Interruptions*)

SHRI RUPCHAND PAL : My demand is that the Government should immediately respond because thousands of Anganwadi workers, coming from different parts of the country, are holding a relay hunger strike for the last ten days. The UPA Government is committed to its National Common Minimum Programme to do justice to the workers, to the Anganwadi workers, to provide them permanent jobs and also to provide Grade "C" and Grade "D" salaries and all these things.... (*Interruptions*)

SHRI BASU DEB ACHARIA : Sir, the Government should respond. The hon. Minister is here. He should respond to it. The Government is responsible.

MR. SPEAKER: Now, it is over. I cannot compel the Government to respond.

Next, Shri L. Ganesan. I think he is not here.

... (Interruptions)

श्री देवेन्द्र प्रसाद यादव : अध्यक्ष महोदय, वह मौका सब को दिया गया था, लेकिन इसके लिए हमने भी नोटिस दिया cè[c25]।... (व्यवधान)

**13.00 hrs.**

MR. SPEAKER: How can I give it to you?

... (Interruptions)

MR. SPEAKER: You have given two notices. Once I allow you, I have to allow everybody else.

... (Interruptions)

श्री देवेन्द्र प्रसाद यादव : मेरा एक ही नोटिस है।... (व्यवधान)

अध्यक्ष महोदय : एक हो गया है।

... (व्यवधान)

MR. SPEAKER: Why did you take part in that?

... (Interruptions)

श्री देवेन्द्र प्रसाद यादव : इसमें हमारा एक ही नोटिस है।... (व्यवधान)

अध्यक्ष महोदय : नहीं, आपने दो नोटिसेज दिए हैं।

... (व्यवधान)

श्री देवेन्द्र प्रसाद यादव : जो नोटिस नौ बजे से पहले आया है।... (व्यवधान)

अध्यक्ष महोदय : आपके आज के दो नोटिसेज हैं।

... (व्यवधान)

श्री देवेन्द्र प्रसाद यादव : यह राष्ट्रीय सुरक्षा से जुड़ा हुआ मामला है।... (व्यवधान)

अध्यक्ष महोदय : आपने दोनों नोटिस दिए हैं।

... (व्यवधान)

श्री देवेन्द्र प्रसाद यादव : जो नोटिस नौ बजे के बाद दिया है, उस नोटिस का कोई मतलब नहीं होगा। जो नोटिस टाइस से दिया गया है, उसी को कंसीडर किया जाए।... (व्यवधान)

अध्यक्ष महोदय : आपने नोटिस दिया है और आप ही कहते हैं कि नोटिस का कोई मतलब नहीं है।

...(व्यवधान)

श्री देवेन्द्र प्रसाद यादव : कोका कोला के बारे में सब नेताओं को बोलने का मौका मिला।...(व्यवधान)

अध्यक्ष महोदय : यह बहुत दुख की बात है।

...(व्यवधान)

श्री सुरेन्द्र प्रकाश गोयल (हापुड़) : अध्यक्ष महोदय, हमें भी बोलने का मौका दीजिए।...(व्यवधान)

MR. SPEAKER: You are in trouble, Mr. Goyal. You will be the first person who will be my victim.

...(व्यवधान)